

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.492/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th December 2017, 10.30 A.M

Name of the Company	Pralayankar Roy Chowdhury & Anr.-Vs-M.P. Jewellers & Co. (1945) Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

For Petitioners

Mr. Abhrajit Mitra, Sr. Adv.
Mr. Soumik Mitra, Adv.
Mr. Satadeep Bhattacharyay, Adv.
Mr. Raja Balijal, Adv.

[Signature]
13/12/2017

For Respondent No.5

Mr. Anitra Basu, Adv.
Mr. Jasjeet Mukherjee, Adv on Record

[Signature]
13/12/2017

For Respondents No.1 to 4, 6 to 8

Mr. Ranjan Battacharya Sr. Advocate
Mr. Sabyasachi Choudhury Advocate
Mr. Tanu Aich Advocate
Mr. Manju Bhukeria Bagani Advocate
Mr. Kanchhik Mandal Advocate on Record
Mr. Manoj K Banthia Advocate
Ms. Neha Sonani Advocate

[Signature]
Advocate on Record
13.12.2017

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos.
1 to 8 are present.

Heard the part arguments of the Ld.Counsel of the
petitioner. Arguments could not concluded.

List it on 19/12/2017 for remaining arguments.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)